

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own motion Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020 "**Vaiyavur
and Nathappettai Lakes: Will become a
bird Sanctuary?**"

And

The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George, Chennai
And 9 others

... Respondent(s)

STATUS REPORT-IV FILED BY THE 9TH RESPONDENT

**M/s. HARIKRISHNAN R
J. JOSEPH SUNDAR
NIKHIL J**

COUNSEL FOR THE 9TH RESPONDENT
9003801089

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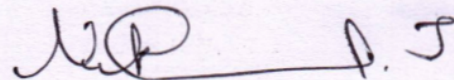
The Secretary to Government of Tamil Nadu,
Department of Environment,
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Dated at Chennai this the 6th day of June 2026



COUNSEL FOR THE 9TH RESPONDENT

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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STATUS REPORT-IV FILED BY THE 9TH RESPONDENT

I, R. Vinoth, son of Rajamani, aged about 43 years, currently serving as
Commissioner of Kancheepuram Corporation, having come down to Chennai
temporarily, do solemnly state and affirm as under:

1. I am presently serving as the Commissioner of Kancheepuram Corporation
and am duly authorised to file the present report on behalf of the 9th
Respondent. I am filing this Status Report-IV based on the records
available in my office, for the purpose of apprising this Hon'ble Tribunal of
the developments pursuant to the queries and directions issued by this
Hon'ble Tribunal by order dated 10.03.2026. I respectfully seek leave of this
Hon'ble Tribunal to treat the earlier reports dated 10.02.2021, 21.07.2025,
08.01.2026 and 09.03.2026 filed on behalf of the 9th Respondent as forming
part and parcel of the present report.


**COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION**

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2. With respect to the directions issued by this Hon'ble Tribunal vide order dated 10.03.2026, the present status of the works undertaken by the Kancheepuram Corporation is submitted hereunder:

A) Manjalneer Odai Canal

- i. The construction of concrete walls on both sides, along with the concrete flooring of canal bed, in the Manjalneer Odai canal to a total length of 5.583 kilometres, has been completed on 26.04.2026.
- ii. Upon completion of the aforesaid civil works, the canal was thoroughly cleaned and desilted. However, owing to the continued dumping of garbage and other waste materials into the canal by members of the public, the Corporation has undertaken the installation of weld mesh fencing along the canal as a preventive measure to curb further pollution and encroachments
- iii. The Administrative Sanction and Technical Sanction for the said fencing work were accorded on 04.12.2025 and 17.12.2025 respectively. Thereafter, a work order was issued on 03.03.2026 to Mr. P. Vijayaragunathan for execution of the work. Pursuant thereto, Mild Steel (MS) angles have been procured and fabrication of structural frames for fixing the weld mesh fencing is presently in progress. Upon completion of fabrication, erection and installation of the fencing will be undertaken as the final phase of the work.
- iv. As on date, the work has achieved approximately 30% overall progress. The Corporation is making all earnest efforts to complete the fencing work on or before 15.07.2026. Photographs evidencing


COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

the progress of the fencing work are annexed hereto as **Annexure A-1.**

B) Repair and Recommissioning of the existing Bio-Methanation Plant

- i. The Kancheepuram Corporation had established a Bio-Methanation Plant at Nathapettai in the year 2015 for processing vegetable waste, fruit waste and other biodegradable waste generated within its jurisdiction and collected through the solid waste management system.
- ii. Over a period of operation, various machinery and equipment installed in the plant developed technical faults and became non-operational, necessitating comprehensive repair, replacement and recommissioning works
- iii. Administrative Sanction for the repair and recommissioning of the Bio-Methanation Plant was accorded on 29.01.2025 and Technical Sanction was obtained on 06.02.2025. Subsequently, tenders were invited on 04.04.2025 and, upon completion of the tender process, a work order was issued on 04.06.2025 in favour of M/s. Vibrant Foundation. Copies of the relevant proceedings are annexed hereto as **Annexure A-2.**
- iv. The repair and recommissioning works have since been completed and the Bio-Methanation Plant, having a processing capacity of 5

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tonnes per day, has been successfully commissioned and put into operation.

- v. At present, approximately 500 to 600 kilograms of vegetable waste, fruit waste, leftover food and other biodegradable waste are being processed daily at the facility and converted into biogas. The biogas generated from the processing of the said waste is utilised for operating a generator installed at the facility, which in turn produces electricity sufficient to power 20 LED lights of 20-watt capacity each installed within the premises.

C) Construction of Sewage Treatment Plant (STP)

- i. The construction of a new Sewage Treatment Plant (STP) based on Sequencing Batch Reactor (SBR) technology has achieved 63% overall progress as on date. The stage-wise progress of the project is as follows:
- Construction of primary treatment unit: 51%
 - Construction of secondary treatment unit: 97%
 - Construction of Additional Infrastructures: 31%
 - Supply and erection of Mechanical / Electrical items: 40%
- ii. In view of the shortfall in progress, a Slow Progress/Show Cause Notice bearing RoC No. 9328/2023/E1 dated 22.05.2026 was issued to M/s. Saravana Engineering and Infratech Pvt. Ltd., calling upon the contractor to furnish an explanation for the delay in execution of the work. Pursuant thereto, the contractor submitted a written



explanation dated 29.05.2026. Copies of the said notice and reply are annexed hereto as **Annexure A-3**

- iii. The project has been rescheduled to be completed by October 2026 and the Corporation is making every endeavor to finish the project without any further delay.

D) Upgradation of the Underground Sewage System (UGSS)

- i. The project relating to the implementation and upgradation of the Underground Sewerage System (UGSS) covering 18 wards of the Corporation is presently under execution and has achieved approximately 43% overall completion. The project is scheduled to be completed by September 2027.
- ii. The item wise progress status of UGSS is as follows:
- Carrying Main: 49.10%
 - Machine holes erection: 58.41%
 - House Service Connection: 34.4%
 - Pumping main: 15.18%
 - Pumping station: 54%
 - Lifting station: 46%
- iii. The Corporation is taking all necessary steps to expedite the works and ensure completion within the scheduled period.

E) Solid Waste Management

- i. In addition to the existing solid waste processing infrastructure comprising 13 Micro Composting Centres (MCCs), 4 On-site Composting Centres (OCCs), 5 Material Recovery Facilities (MRFs)

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and 1 Bio-Methanation Plant presently functioning within the Corporation limits, construction of 6 additional MCCs and 3 additional MRFs is presently underway.

ii. The status of the facilities under construction is detailed below:

MCC				
S. No.	Place	Capacity	Present stage of work	Progress
1.	Anjur (Change of location – Nathapettai)	5 MT	I-Beam Column work in progress	40%
2.	Vaiyavoor	5 MT	Completed	100%
3.	Sirukaveripakkam (Change of location - Nathapettai)	5 MT	Truss work in progress	45%
4.	Enathur	5 MT	Truss work is in progress	65%
5.	Muthiyapettai	5 MT	Truss work is in progress	55%
6.	Putheri	5 MT	Truss work is in progress	55%


MRF				
S. No.	Place	Capacity	Present stage of work	Progress
1.	Anjur (Change of location – Nathapettai)	5 MT	Truss work completed. Office Room work is in progress	60%
2.	Vaiyavoor	5 MT	Completed	100%
3.	Sirukaveripakkam (Change of location - Enathur)	5 MT	Roof Truss erection work is in progress	60%

- iii. The Corporation is taking all necessary measures to complete the construction of the aforesaid MCCs and MRFs at the earliest, and the same are presently expected to be completed on or before July 2026.
3. I respectfully submit that the Kancheepuram Corporation remains fully committed to ensuring strict compliance with all directions and orders passed by this Hon'ble Tribunal and is continuously monitoring the progress of the aforesaid works to ensure their timely completion.
4. For all the aforesaid reasons, it is respectfully prayed that this Tribunal may be pleased to take this Status Report-IV on record and thereby render justice.

Solemnly Affirmed at Chennai

On the 6th day of June 2026

And signed his name in my presence


COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION
BEFORE ME
V.S. Rao (M.5253/24)
No. 14, Andhra Insurance Building,
Thamban chetty Street, Chennai-600001
ADVOCATE

KANCHEEPURAM CORPORATION WELD MESH



KANCHEEPURAM CORPORATION WELD MESH



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காஞ்சிபுரம் மாநகராட்சி
மின் ஒப்பந்தப்புள்ளி அறிக்கை (இருஉறை முறை)

காஞ்சிபுரம் மாநகராட்சியில் 15வது மத்திய நிதி குழு மானிய திட்டம் (Tied Grant) 2022-23-ன் கீழ் மேற்கொள்ளப்பட உள்ள கீழ்க்கண்ட பணிக்கான மின் ஒப்பந்தப்புள்ளிகள் ஆணையர் அல்லது அவரது அதிகாரம் பெற்ற அலுவலரால் 22.04.2025-ம் தேதி செவ்வாய் கிழமை மாலை 3.00 மணி வரை வரவேற்கப்படுகிறது. வரப்பெற்ற ஒப்பந்தப்புள்ளிகள் அன்றைய திணை 22.04.2025-ம் தேதி செவ்வாய் கிழமை மாலை 3.30 மணிக்கு வருகை தந்துள்ள ஒப்பந்ததாரர்கள் முன்னிலையில் E- Tender வாபிலாக திறக்கப்படும்.

07.04.2025 ம் தேதி முதல் இணையதளம் முகவரி <http://tntenders.gov.in/> என்ற இணையதளத்தில் இருந்து E-token/Digital Signature Certificate ஐ உபயோகப்படுத்தி தகவல்களை தெரிந்து கொள்ளலாம். மின் ஒப்பந்த முறையில் பூர்த்தி செய்யப்பட்ட ஒப்பந்தப்புள்ளிகள் 22.04.2025-ம் தேதி செவ்வாய் கிழமை மாலை 3.00 மணிக்குள் (As per server system Clock) Digital signature certificate கொண்டு பதிவேற்றம் செய்யப்பட வேண்டும். இரு உறை முறையில் (Two Cover System) மின் ஒப்பந்தப்புள்ளி சமர்ப்பிக்கப்பட்ட ஒப்பந்தப்புள்ளிகள் மட்டுமே ஏற்றுக் கொள்ளப்படும். ஒப்பந்தப்புள்ளி படிவத்துடன் முன் வைப்புத் தொகைக்கான வரைவோலை நகல், தகுதிச் சான்று நகல் மற்றும் தேவையான ஆவண நகல்களையும் பதிவேற்றம் செய்ய வேண்டும்.

வ. எண்.	வேலையின் பெயர்	மதிப்பீடு ரூ. இலட்சத்தில்	ஒப்பந்ததாரரின் குறைந்தபட்ச தகுதி	ஒப்பந்த படிவ விலை ரூ.	டேவனித் தொகை ரூ.	ஒப்பந்த காலம்
1	Repair and Recommissioning of existing Bio Methanator Plant- (Plant capacity-5-TPD)	35.30	வகுப்பு 2	9360/-	35300/-	180 நாட்கள்

நிபந்தனைகள்

1. பணிகளை குறிப்பிட்ட காலத்திற்குள் செய்து முடிக்க வேண்டும்.
2. டேவனித் தொகை இல்லாமல் வரும் ஒப்பந்தப்புள்ளி தள்ளுபடி செய்யப்படும்.
3. இரண்டு மூன்று பணிகளை எடுத்துச் செய்யும் ஒப்பந்ததாரர்கள் வேலை உத்தரவில் வழங்கப்பட்ட காலக்கெடுவிற்குள் முடிக்க தயாரினால் அல்லது தொடங்கப்படாமல் இருந்தால் அல்லது காலதாமதம் ஏற்படுத்தும் ஒப்பந்ததாரர்கள் அடுத்து வரும் ஒப்பந்தப்புள்ளிகளில் கலந்து கொண்டால் ஒப்பந்தப்புள்ளிகள் ஏற்றுக் கொள்ளப்பட மாட்டாது.
4. அனைத்து ஒப்பந்ததாரர்கள் பற்றிய வகுப்பு விவரம் பற்றிய பதிவேடு பராமரிக்கப்பட்டு வருகிறது. அதனடிப்படையில் ஒப்பந்ததாரர்கள் அவர்களின் தகுதிக்குட்பட்டு பணிகளுக்கு மட்டுமே ஒப்பந்தப்புள்ளி சமர்ப்பிக்கப்பட வேண்டும். மேலும் தகுதிக்கு மீறிய பணிகளுக்கு ஒப்பந்தப்புள்ளி சமர்ப்பிக்கும் பட்சத்தில் எவ்வித முன்னறிவிப்புமின்றி ஒப்பந்தப்புள்ளி நிராகரிக்கப்படுவதுடன் ஒப்பந்ததாரர் பட்டியலில் இருந்து தங்கனின் பெயர் நீக்கம் செய்யப்படும்.
5. இதே மாதிரி பணிகள் குறைந்தபட்சம் மூன்று ஆண்டுகள் குறையாமல் பணி செய்திருக்க வேண்டும்.

மாநகராட்சி அலுவலகம்,

காஞ்சிபுரம்.

நாள். 04.04.2025

பெற்றல் :-

மாநகராட்சி பதிவுப்பெற்ற ஒப்பந்ததாரர்கள்.

நகல்:- உதவி/இணைப்பாளர், காஞ்சிபுரம் மாநகராட்சி.

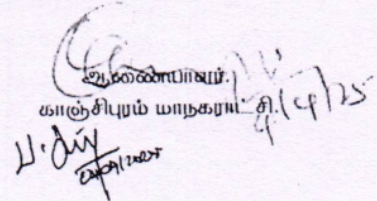
நகல்:- மாநகர பொறியாளர்/உதவி செயற்பொறியாளர், காஞ்சிபுரம் மாநகராட்சி.

நகல்:- ஆணையர் அவர்களின் மேசைக்கு.

நகல்:- வணக்கத்திற்குரிய மேயர்/ துணை மேயர், காஞ்சிபுரம் மாமன்றம்.

நகல்:- 1வது,2வது,3வது (ம) 4வது மண்டலக்குழு தலைவர்கள், காஞ்சிபுரம் மாமன்றம்.

நகல்:- அனைத்து மாமன்ற உறுப்பினர்கள், காஞ்சிபுரம் மாமன்றம்.


 ஆணையர்
 காஞ்சிபுரம் மாநகராட்சி (4/25)

Kancheepuram City Municipal Corporation**Tender Notice (Two cover System)**

E-Tenders for the following work to be carried out under the 15th Central Finance Commission Grant (Tied Grant) 2022-23 in Kancheepuram Corporation are invited by the Commissioner or his authorized officer up to 3.00 PM on Tuesday 22.04.2025. The tenders received will be opened on that day at 3.30 PM on Tuesday 22.04.2025 through E-Tender portal in the presence of the contractors present.

From 07.04.2025 the information can be accessed using E-token/Digital Signature Certificate from the website address <http://tntenders.gov.in/>. Tenders completed in e-tendering mode should be uploaded with Digital signature certificate by 3.00 PM (As per server system Clock) on Tuesday 22.04.2025. Only tenders submitted in e-tendering mode in Two Cover System will be accepted. A copy of the draft for the advance deposit, a copy of the qualification certificate and copies of the necessary documents should be uploaded along with the tender form.

Sl. No.	Name of the work	Estimate Cost (Rs. Lakhs)	Contractor Class	Tender Rate Rs.	Earnest Money Deposit	Contract Period
1	Repair and Recommissioning of existing Bio Methanation Plant- (Plant capacity-5-TPD)	35.30	Class 2	9360/-	35300/-	180 Days

Conditions

1. Works must be completed within a specified time.
2. Any tender received without Earnest Money deposit will be rejected.
3. If contractors who undertake two or three works fail to complete or do not commence work within the time period given in the work order or if contractors who cause delays participate in subsequent tenders, the tenders will not be accepted.
4. A register of the class details of all contractors is being maintained. Based on this, the contractors should submit their tenders only for the works within their qualification. Furthermore, in case of submitting a tender for works beyond their qualification, the tender will be rejected without any prior notice and their names will be removed from the list of contractors.
5. Must have worked in similar roles for at least three years.

Office of the Corporation,
Kancheepuram.
Dated. 04.04.2025

Commissioner,
Kancheepuram Corporation.

To :-

Registered Contractors.

- Copy:- Assistant/Junior Engineer, Kancheepuram Corporation.
Copy:- City Engineer / Assistant Executive Engineer, Kancheepuram Corporation.
Copy:- Commissioner Table.
Copy:- Rev. Mayor/Deputy Mayor, Kancheepuram Council.
Copy:- 1st,2nd,3rd & 4th Zonal Committee Officers, Kancheepuram Council.
Copy:- All Councilors, Kancheepuram Council.

காஞ்சிபுரம் மாநகராட்சி ஆணையாளர் செயல்முறை ஆணை

முன்னிலை:- திருமதி. S. சசிகலா, எம்.எஸ்.சி.,

ந.க.எண். 9928/2022/இ1,

நாள்/04.06.2025

பொருள்: பணிகள் - காஞ்சிபுரம் மாநகராட்சி - 15-வது மத்திய நிதி குழு மானிய திட்டம் (Tied Grant) 2022-23-ன் கீழ் - Repair and Recommissioning of existing Bio Methanation Plant- (Plant capacity-5-TPD) - மதிப்பீடு ரூ. 35.30 இலட்சத்திற்கு பணி உத்தரவு வழங்குதல் - சார்பாக.

பார்வை:- தங்களின் ஒப்பந்தப்புள்ளி நாள். 22.04.2025.

ஆணை :-

பார்வையில் கண்டுள்ளவாறு தாங்கள் 22.04.2025 அன்று வழங்கிய ஒப்பந்தப்புள்ளியில் விலைவிகிதம் மதிப்பீட்டைவிட 1.56%சதவிகிதம் குறைவாக கொடுத்துள்ளதை ஏற்று அதன்படி Repair and Recommissioning of existing Bio Methanation Plant- (Plant capacity-5-TPD) பணியினை ரூ.35.30 இலட்சம் மதிப்பீட்டில் 15-வது மத்திய நிதி குழு மானிய திட்டம் (Tied Grant) 2022-23-ன் கீழ் மேற்கொள்ள கீழ்க்குறிப்பிட்டுள்ள நிபந்தனைகளுக்குட்பட்டு இதன் மூலம் உத்தரவிடப்படுகிறது.

நிபந்தனைகள்

1. இவ்வத்திரவு கிடைக்கப்பெற்ற மூன்று தினங்களுக்குள் ரூ. 100/- மதிப்புள்ள முத்திரைத்தாளில் ஒப்பந்தப்பத்திரம் எழுதி கொடுக்கப்பட வேண்டும்.
2. இப்பணியினை ஆறு மாத காலத்திற்குள் முடிக்கப்பட வேண்டும்.
3. பணி ஆரம்பிக்கும் முன்பும், பணி நடைபெறும்பொழுதும் மற்றும் பணி முடிவுற்ற பிறகும் ஆகிய மூன்று நிலைகளில் GPS Mapping தேதி மற்றும் நேரத்துடன் சுவடிய புகைப்படம் இடம் வாரியாக (Location) பணி வாரியாக இணைத்து அலுவலகத்தில் சமர்ப்பிக்கப்பட வேண்டும்.
4. பணியாளர்கள் பாதுகாப்புடன் பணிகள் மேற்கொள்ளப்பட வேண்டும். மேலும், எதிர்பாராத விபத்துகள் மற்றும் உயிர் சேதங்கள் ஏற்படுமாயின் தங்கள் நிறுவனமே அதற்கான முழுப்பொறுப்பு ஏற்க வேண்டியது. காஞ்சிபுரம் மாநகராட்சி நிர்வாகம் எவ்விதத்திலும் பொறுப்பாகாது.

பெறுநர்

M/s Vibrant Foundation in JV with M/s. Blue Moon Enterprises,
No.3, 1st Floor, No.9, Lakshmi Puram Extension, 2nd street,
West Tambaram, Chennai - 600045.

ஆணையாளர்,
காஞ்சிபுரம் மாநகராட்சி.

நகல்

1. உதவி/இளநிலை பொறியாளர், மின்கண்காணிப்பாளர், காஞ்சிபுரம் மாநகராட்சி.
2. உதவி செயற்பொறியாளர், காஞ்சிபுரம் மாநகராட்சி
3. மாநகர பொறியாளர், காஞ்சிபுரம் மாநகராட்சி தக்க நடவடிக்கைக்காக.
4. ஆணையர் மேசைக்கு.

Received.
Ganesh.
Am 9686663535

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Proceeding of the Commissioner office of the Kancheepuram Corporation

Present:- Mrs. S. Sasikala, M.Sc.,

Roc. No. 9928/2022/E1,

Dated.04.06.2025

Sub: Works – Kancheepuram City Municipal Corporation – 15th CFC (Tied Grant) 2022-23 – Repair and Recommissioning of existing Bio Methanation Plant– (Plant capacity–5TPD) – Estimate Amount Rs. 35.30 Lakhs – Issue of Work order – Reg.

Ref:- Tender Date. 22.04.2025

Order :-

As seen in the reference, since you have quoted a price rate 1.56% lesser than the estimate in the tender submitted by you on 22.04.2025, the same is accepted. Accordingly, order is hereby issued to execute the work of 'Repair and Recommissioning of existing Bio Methanation Plant (Plant capacity–5 TPD)' under the 15th Central Finance Commission Grant (Tied Grant) 2022–23 at an estimated cost of Rs. 35.30 Lakhs subject to the conditions specified below.

Conditions

1. Within three days of receiving this order, a contract agreement must be executed and submitted on a stamp paper valued at Rs. 100/-.
2. This work must be completed within a period of 180 Days.
3. Before commencement, during progress and upon completion of the work, photos with GPS Mapping, including date, time and location must be captured for each stage of work component and submitted to the office.
4. Works must be carried out ensuring full safety of the laborers. Furthermore, in the event of any unforeseen accidents or loss of life, your firm shall hold absolute and sole responsibility for the same.

Commissioner,
Kancheepuram Corporation.

To

M/s Vibrant Foundation in JV with M/s. Blue Moon Enterprises ,
No.3, 1st Floor, No.9, Lakshnipuram Extension, 2nd street,
West Tambaram, Chennai – 600045.

Copy

1. Assistant/Junior Engineer, Electrician Superintendent, Kancheepuram Corporation.
2. Assistant Executive Engineer, Kancheepuram Corporation
3. City Engineer, Kancheepuram Corporation for appropriate action.
4. Commissioner Table.



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MUNICIPAL ADMINISTRATION AND WATER SUPPLY DEPARTMENT

From:
R. Vinoth, B.Sc,
Commissioner,
Kancheepuram City Municipal
Corporation,
Kancheepuram-631501

To:
M/s.Saravana Engineering and Infratech Pvt.
Ltd and M/s VVV Construction Pvt. Ltd,
No.671/9A1,Opp to Transport Nagar,
Dindigul- Madurai NH Road,A,Vellodu
village,Dindigul-624 303

RoC. No: 9328/2023/E1, dated: 22.05.2026

Gentlemen,

Sub: TNCRUDP -2023-24 - Kancheepuram City Municipal Corporation –“Designing, Constructing, Erection & Commissioning, Start - up and performance run for 6 months followed by 10 years of O&M of 36 MLD Capacity Sewage Treatment Plant – (STP) with selected modern technology in Kancheepuram City Municipal Corporation on Design, Build, Operate and Transfer (DBOT) Basis” at Nathapettai area – STP- Very Slow Progress – Notice issued- reg.

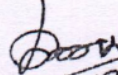
Ref: 1) This Office Work Order RoC No: 9328/2023/E1/dated: 26.09.2024
2) This Office Agreement Order No: 9328/2023/E1 dated: 23.10.2024

In continuation of the above references, it is observed that the progress of construction of 36 MLD STP with SBR Technology is very poor which is in the range of 60 % as against the stipulated target of 83%.

In this connection, you are directed to submit your explanation with valid reasons for the short fall of progress and also furnish the revised program schedule for the completion of the STP works before the target period of 10/2026, failing which necessary L.D. Clause will be applied as per agreement conditions.

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The reply should reach this office within 3 days on receipt of this letter for taking further action.


Commissioner,

Kancheepuram City Municipal Corporation,
Kancheepuram

H. J. J. J.
22/5/2026

Copy to Team Leader, PMC, Kancheepuram for necessary follow up action.

GSTIN : 33ABKCS2468N1ZS

CIN : U45201TZ2023PTC040859

ISO 9001 CERTIFIED COMPANY



98421 27190, 98428 8348

sarenginfra@gmail.com

SARAVANA ENGINEERING AND INFRA TECH PVT LTD

Registered Office : SF.No.671/9A1, Opposite to Transport Nagar, Dindigul to Madurai NH Road,
A. Vellodu Village, Dindigul - 624 303.

29.05.2026

Date :

SEI/2026/KCMC/STP/335

To

The Commissioner,
Kancheepuram City Municipal Corporation,
Annai Indhra Gandhi Street,
Kancheepuram-631 502.

Subject: "Designing, constructing, erection and commissioning, start up and performance run for 6 months followed by 10 years of O & M of 36 MLD capacity sewage treatment plant (STP) with selected modern technology in Kanchipuram City Municipal Corporation in Kanchipuram District in Tamil Nadu on Design, Build, Operate and Transfer (DBOT) Basis" – **Reply to Show Cause / Slow Progress Notice for the Proposed 36 MLD STP. – Regarding.**

Ref No:

1. Your Office Notice No: RoC.No: 9328/2023/E1, Dated: 22.05.2026
2. Agreement Order No: 9328/2023/E1, Dated: 23.10.2024

Dear Sir,

This is with reference to the slow progress notice issued vide Ref (1) regarding the construction of the proposed 36 MLD Sewage Treatment Plant (STP). We acknowledge receipt of the letter and wish to submit our clarification on the matter.

We would like to respectfully state that despite encountering several unforeseen site constraints, logistical challenges, and external factors beyond our control, we have maintained steady progress on the project.

The primary reasons that have impacted the linear progress of the project are detailed below for your kind consideration:

Delay in Land Handover: As per the contract agreement Ref (2), the contractual start date was 23.10.2024. However, the clear site/land was physically handed over to us only on 11.11.2024 (Handover certificate attached as Annexure-I), causing an initial delay in mobilization.

Approval of Designs and Drawings: The detailed engineering designs and drawings were submitted by our end on 28.01.2025 (Letter No: SEI/2023-24/KCMC/STP/026). The vetted approvals/clearances were received from

your office on 28.03.2025 (Letter No: 9328/2023/E1). This process took two months, shifting the actual start of major civil works.

Logistical & Structural Sequencing Constraints: Due to the massive footprint and heavy logistical requirements for constructing the Sequential Batch Reactor (SBR) structure, the surrounding areas had to be kept clear for heavy machinery movement and material dumping. Consequently, works for allied structures—such as the Primary Treatment Unit (PTU), Sludge Handling Unit, Air Blower Room, Chlorine Contact Tank (CCT), and Administrative Building—could only be sequenced sequentially to avoid severe site congestion.

GSTIN : 33ABKCS2468N1ZS

CIN : U45201TZ2023PTC040859

ISO 9001 CERTIFIED COMPANY



98421 27190, 98428 83488

sarenginfra@gmail.com

SARAVANA ENGINEERING AND INFRA TECH PVT LTD

Registered Office : SF.No.671/9A1, Opposite to Transport Nagar, Dindigul to Madurai NH Road,
A. Vellodu Village, Dindigul - 624 303.

Date :

Adverse Soil and Weather Conditions: The site is characterized by poor soil strata. During the rainy season, the entire STP zone became highly slushy and waterlogged, severely restricting the movement of heavy vehicles, transit mixers, and labor, thereby temporarily slowing down deep foundation/excavation activities.

Labor Outflow due to State Assembly Elections: Recently, a significant portion of our skilled and unskilled migrant workforce returned to their native states (Tamil Nadu and West Bengal) to cast their votes in the Assembly Elections. This led to a severe labor shortage for over a month, which temporarily impacted our peak output.

Current Status & Assurances: -

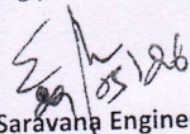
Despite the aforementioned bottlenecks, we have successfully managed these challenges and are currently executing the SBR and other allied structures at an accelerated pace.

Please note that we have already submitted a comprehensive Catch-Up Plan vide our letter dated 17.04.2026 (Letter No: SEI24WI06/KCMC/WS/P2/428). This plan clearly demonstrates our resource mobilization strategy to compress timelines and highlights our capability to complete the entire project within the stipulated contractual completion date.

We highly value our association with your esteemed department and assure you of our utmost commitment to executing this project with the highest quality standards and strictly within the agreed timeline.

In light of the above facts, we request you to kindly review the progress in tandem with our catch-up plan and drop the notice.

Thanking you.


For Saravana Engineering and Infratech Pvt.Ltd.

CC :

1. City Engineer, Kancheepuram City Municipal Corporation,
2. Team Leader, PMC, STP.

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT CHENNAI**

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020 "**Vaiyavur
and Nathappettai Lakes: Will become a
bird Sanctuary?**"

And

The Secretary to Government of Tamil
Nadu and 9 others

...Respondent(s)

**STATUS REPORT-IV FILED BY THE 9TH
RESPONDENT**

**M/s. HARIKRISHNAN R
J. JOSEPH SUNDAR
NIKHIL J**

**COUNSEL FOR THE 9TH RESPONDENT
9003801089**